

Requested the Government to release the money to the Gram Panchayats as per the recommendation of the Tenth Finance Commission.

SHRI K. YERRANNAIDU (SRIKAKULAM): I would like to raise a very important matter. It is good that our Parliamentary Affairs Minister is also present here.

After the 73rd and 74th amendments to the Constitution, the Tenth Finance Commission recommended an allocation of nearly Rs.4,000 crore to the Gram Panchayats from 1993-94 to 1999-2000. The Government of India could not implement it in the first year, but in the second and third years they released the money and the money reached the Gram Panchayats also. The present Government has declared the year 1999-2000 as the Year of Gram Sabha. Thus, the Government is giving more thrust to the Gram Panchayats.

We want to make it financially viable. But, in the last two years the Government of India has not released a single paisa. I am making this request for the whole country. I do not know the position in other States. But, as far as Andhra Pradesh is concerned, for the years 1998-99 and 1999-2000 up to 31st March, not a single paisa has been released by the Central Government. All the Sarpanches from the State had come and met the Prime Minister and also the Rural Development Minister. But, so far money has not been released to the State. They are waiting for the money. At the ground level they have already prepared the estimates for the work to be done. That is why I am requesting the Central Government through you, on behalf of 20,500 Panchayats, to release the money immediately.

SHRI MANI SHANKAR AIYAR : I would like to associate myself with Shri K. Yerrannaidu.

SHRI E.M. SUDARSANA NATCHIAPPAN (SIVAGANGA): In Tamil Nadu also the same thing is happening.

श्री जे.एस बराड़ (फरीदकोट) : उपाध्यक्ष महोदय, धन्यवाद। मैं आपके माध्यम से बेहद गंभीर मामले की तरफ सरकार का ध्यान आकर्षित करना चाहता हूँ। जिसकी चर्चा सारे विश्व में, प्रदेश में और देश में हुई है, यह बात आपके जरिए सरकार तक पहुंचाना चाहता हूँ। *

*Expunged as ordered by the chair.

MR. DEPUTY-SPEAKER: No, no.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): I think we should not raise such issues in the Parliament.

SHRI J.S. BRAR : ...*

SHRI PRAMOD MAHAJAN: I am very sorry to say that if such matters are raised in the Parliament, it becomes very difficult.

MR. DEPUTY-SPEAKER: I will not allow this.

SHRI J.S. BRAR : *(Interruptions)**

MR. DEPUTY-SPEAKER: Nothing will go on record now.

*(Interruptions)**

MR. DEPUTY-SPEAKER: It is a law and order problem.

SHRI PRAMOD MAHAJAN: If we discuss these issues at the parliamentary level, there will be no end to it. So, I request you to expunge everything.

(Interruptions)

SHRI PRAMOD MAHAJAN: This should not form a part of the record.

उपाध्यक्ष महोदय : आप बैठ जाइए। जो मन में आए, बोले चले जाते हैं।

...(व्यवधान)

MR. DEPUTY SPEAKER : Nothing will go on record.

(Interruptions)*

MR. DEPUTY SPEAKER : Shri Brar, you give proper notice and if it is admissible, you will be given permission to speak.

(Interruptions)*

_____ *Not Recorded.

MR. DEPUTY SPEAKER : Nothing will go on record.

(Interruptions)*

MR. DEPUTY SPEAKER : Shri Brar will you please resume your seat ?

(Interruptions)

MR. DEPUTY SPEAKER : Shri Brar, I gave you permission to speak but now please resume your seat. You give proper notice. If it is admissible, it will come for discussion and not like this. I will not allow you to speak now.

.....(Interruptions)

MR. DEPUTY-SPEAKER: I am on my legs. There is a limit. I gave you permission to speak. Whatever it may be, you give notice first.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Brar, I am on my legs. Today evening itself, we are going to have the discussion on the Demands for Grants of the Ministry of Home Affairs. You may participate in that discussion. At that time, the Home Minister would be taking note of your points. In the 'Zero Hour', it may or may not be taken down. So, you may better participate in that discussion.

...(Interruptions)

MR. DEPUTY-SPEAKER: There are five Members who have given notice today whose subjects are falling within the State jurisdiction. Therefore, I am sorry to say that they may not be allowed to speak. Shri Mohale's name is there in it and there are three more Members also. It has already been marked like this.

श्रीमती फूलन देवी : उपाध्यक्ष जी, मेरा भी नोटिस है।

उपाध्यक्ष महोदय : आपका भी है।

SHRI SHANKERSINH VAGHELA (KAPADVANJ): Sir, I withdraw my 'Zero Hour' notice. Yesterday, I had given notice. उपाध्यक्ष जी, दस बजे से पहले जब हमारा लोक सभा सचिवालय नोटिस मांगता है तो स्टेट सब्जेक्ट है या कन्सर्न सब्जेक्ट है या नहीं, इसकी छंटनी करके कम से कम मੈम्बर्स को बता दिया जाये कि आपको ज़ीरो-आवर में बोलना है या नहीं बोलना है। पौने दो घंटे हो गये हैं और हमें मौका ही नहीं मिला है। ज़ीरो-आवर का कोई रास्ता निकालिये।

उपाध्यक्ष महोदय: जीरो आवर में बोलने के लिए नोटिस देते हैं। आपको बोलने का चांस मिलेगा या नहीं, यह इटीमेंट नहीं किया जाता। साढ़े दस बजे तक वह हमारे पास आना चाहिए। ये सब करते रहेंगे तो ग्यारह बज जायेंगे। जिन्होंने नोटिस दिया है, उनको हाउस में रहना चाहिए। उनका नाम बुलया जाएगा और वे बोलेंगे। पांच मैम्बर्स जो स्टेट सब्जेक्ट उठाना चाहते थे, उनके नाम लिस्ट में मार्क किए गए। आपका, फूलन देवी जी, महाले जी और इनका भी किया।

श्री हरिभाऊ शंकर महाले: क्या मर्डर का विषय केन्द्र का होता है?

उपाध्यक्ष महोदय: आपने जो सब्जेक्ट आज दिया, यह राज्य का विषय होने की वजह से बोलने की परमिशन नहीं दी गई।

श्री शंकर सिंह वाघेला: क्या एक्स सर्विसमैन के मर्डर का विषय भी स्टेट गवर्नमेंट का विषय हो गया?

उपाध्यक्ष महोदय: यह एक स्टेट सब्जेक्ट है।

SHRI SHANKERSINH VAGHELA : Sir, I withdraw my notice. I urge upon you that regarding my matter and

regarding the 'Zero Hour,' ..** As I told you earlier, I withdraw my notice. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: I have already called Shri Mani Shankar Aiyar to speak.

...(*Interruptions*)

श्री हरिमाऊ शंकर महाले: महाराष्ट्र में हत्या हुई...(व्यवधान)

MR. DEPUTY-SPEAKER: Shri Hari Shankar Mohale, I have not give you permission to speak.

(व्यवधान)

MR. DEPUTY-SPEAKER: Do not interrupt now.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(*Interruptions*)*

उपाध्यक्ष महोदय: हरिशंकर महाले, आप अपनी जगह पर जाएं।

(व्यवधान)